

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:696
ANSWERED ON:04.08.2011
CIVIC NEEDS OF MINORITY COMMUNITIES
Chavan Shri Harischandra Deoram

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has set up a high level inter-Ministerial task force to look into the civic needs of the minority communities in towns and cities where they live in large numbers;
- (b) if so, whether the task force has also been asked to review the existing scheme, flow of funds to these towns and cities;
- (c) if so, the details thereof and the time fixed for the said task force to submit its report to the Government;
- (d) whether the Government has identified the cities and towns where the civic needs of the minorities are to be addressed;
- (e) if so, the details thereof;
- (f) the areas likely to be covered by the task force in the name of civic amenities; and
- (g) the steps taken or being taken by the Government to get the report of the task force for early implementation?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) and (b): Yes Madam.

(c): The task force was given an extended time upto 31st October, 2007 to submit its report. The task force submitted its report on 08.11.2007. The terms of the task force were as under:-

- (i) to identify towns/cities having a substantial concentration of minority population requiring special attention;
- (ii) to formulate the approach for a multi-sectoral plan for provision of basic civic amenities such as housing, schools and educational facilities, health facilities and employment opportunities for urban localities having a substantial concentration of minority population, within such towns/cities;
- (iii) to identify existing schemes/programmes from which funds could be channelized to such localities for implementation of multi-sectoral plans;
- (iv) to suggest special schemes for funding the resource gap of projects included in the multi-sectoral plan and also for funding specific projects which are not covered under any of existing schemes/programmes.

(d) and (e): The Task Force in its report has identified 338 towns/cities, of which 251 towns/cities are relatively more backward in terms of socio- economic and basic amenities parameters. Both lists 338 such towns/cities and 251 more backward ones are enclosed in the Report which is available on the website of the Ministry- www.minorityaffairs.gov.in.

(f) and (g): The areas covered by the Task Forces were housing, schools and educational facilities, health facilities and employment opportunities. The concerned Ministries/Departments have been advised to give priority in the implementation of their schemes in these 338 towns.